

Freedom Fighters who supplied false Information

1801. SHRI RAMAVATAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5616 on the 3rd April, 1974 and state:

(a) the number of cases where pension of persons, who secured Freedom Fighters pension as a result of having supplied false information, has been stopped; and

(b) the names and addresses of the Members of Parliament, Ex-Members of Parliament, Members of Legislative Assemblies and Ex-Members of Legislative Assemblies and other authorities, on the authority of whose certificates such persons succeeded in getting their pensions and nature of action Government have decided to take against them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Pensions have been suspended/stopped in 175 cases.

(b) It is not possible to give the names and addresses in all these cases. However, if, on the completion of enquiry the pensions are found to be wrongly sanctioned, the same will be cancelled and further action regarding recovery etc taken depending on the merits of each case.

Handing over the Management of Badarpur Plant to DESU

1802. SARDAR MOHINDER SINGH GILL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the DESU authorities have written to the Centre for handing over the management of the Badarpur plant to them; and

(b) if so, whether any decision has since been taken in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):

(a) While agreeing to the construction of the Badarpur Thermal Power Project as a Central Project, the Delhi Municipal Corporation had stipulated under the DMC Act that operation and maintenance of the project should be handed over to them on completion.

(b) A decision in this regard has not so far been taken.

Deployment of B.S.F. and C.R.P.F. in Assam for maintaining Law and order

1803. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of battalions or companies and personnel of the Border Security Force and the Central Reserve Police Force deployed in the State of Assam for law and order duty in connection with the recent student agitation for food and against high prices;

(b) whether both the Vice-Chancellor and Registrar of Gauhati University have protested to Government against excesses by Border Security Force and Central Reserve Police Force during the Assam Bandh observed by the students on 25th June, 1974;

(c) whether they have alleged that Central Reserve Police personnel had entered the University Campus on 25th June, 1974 without taking any permission from the authorities concerned; and

(d) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Five coys. of B.S.F. and 28 coys. of CRP were made available to the Government of Assam for maintenance of law and order.